

Office of the District & Sessions Judge, Siwan

ORDER NO. 91 A/2021

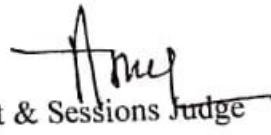
In continuation to earlier Letter No. 23197-23233/A.D.Misc. dated 01-06-2021, the Hon'ble Court vide Letter No. 23830-866/A.D. (Misc.) dated 08-06-2021 has been further pleased to clarify that all the Courts of District Judiciary shall function their judicial works through digital mode, from Official Chambers/Courts and the following judicial business shall also be taken up on board, as:-

- i. Summoning the accused under section 204 of the Cr.P.C.
- ii. Commitment of the cases to the Court of Sessions.
- iii. Order on the Police report submitted under section 173 of the Cr.P.C.
- iv. In civil cases, orders on the petitions of injunction, substitution, amendment of pleadings and framing of issues.

Further, in any case either civil or criminal, if evidence is concluded, the Courts shall hear the "final arguments" and dispose the case.

Order Nos 78A/2021 dated 23-05-2021, 79A/2021 dated 26-05-2021, 81A/2021 dated 30-05-2021 and 84A/2021 dated 01-06-2021 are modified to this extent.

Aforesaid direction of the Hon'ble Court shall be complied with immediate effect.
Inform all concerned.


District & Sessions Judge
Siwan
09-06-2021

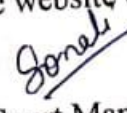
Office of the District & Sessions Judge, Siwan

Memo No. 2152-2205 dated 09-06-2021

Copy forwarded to

1. All the Courts of Siwan Judgeship
2. The District Magistrate, Siwan
3. The Superintendent of Police, Siwan,
4. The Nodal Officer, Siwan
5. The Executive Officer, Municipal Board, Siwan
6. The Court Manager, Siwan
7. The Principal Magistrate, Juvenile Justice Board at Siwan
8. The Jail Superintendent, Siwan,
9. The Public Prosecutor, Siwan
10. The Government Prosecutor, Siwan
11. The District Prosecution Officer, Siwan
12. The General Secretary, District Bar Association, Siwan
13. The System Officer/System Assistants, Civil Court, Siwan
for information and needful.

System Officer, Siwan is directed to publish this order on the website of Siwan Judgeship for information of all concerned.


Court Manager
Civil Court, Siwan
09-06-2021